

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक प. 8(1)न्याय/89

जयपुर, दिनांक 24.8.16

-आदेश:-

माननीय उच्च न्यायालय की अनुशासा पर राज्य सरकार द्वारा पारिवारिक न्यायालय अधिनियम, 1984 (केन्द्रीय अधिनियम संख्या 66) की धारा 4 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए श्री देवेन्द्र प्रकाश शर्मा, जिला एवं सेशन न्यायाधीश, बांसवाड़ा को अपने पद के कार्य के अतिरिक्त पारिवारिक न्यायालय, बांसवाड़ा का अतिरिक्त कार्य सम्पादित करने हेतु एतद्वारा नियुक्त/पदस्थापित करती है।

Note:-

3. Shri Sharma, who has been appointed as P.O. of the Court stationed at the same headquarter in addition to his own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which he is holding additional charge.
4. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

By Order of Governor

24/8/16
Principal Secretary, Law

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सचिव, माननीय मुख्यमंत्री महोदय राजस्थान सरकार, जयपुर।
2. विशिष्ट सहायक, माननीय विधि मंत्री महोदय, राजस्थान सरकार, जयपुर।
3. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
4. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक 8315 दिनांक 12.08.2016 के क्रम में।
5. संबंधित अधिकारी माफ़त रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
6. संबंधित अधिकारी की निजी पत्रावली।
7. रक्षित पत्रावली।

Joint Secretary, Law

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2016/

Date : 24.08.2016

Copy forwarded to the following for information and necessary action :-

- 1.P.S. to All Hon'ble Judges at Jodhpur.
- 2.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/ Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 3.The Registrar-Gum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Bench, Jaipur.
- 4.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 5.All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 6.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 7.Shri Devendra Prakash Sharma, District & Sessions Judge, Banswara.
- 8.Judge, Family Court, Banswara.
- 9.Treasury Officer, Banswara.
- 10.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer-Cell
RJS Leave/Jr.Actt./Building Cell

REGISTRAR (ADMN.)

12/24
24/8/16

Sr. DL 1/15
24.8.16